

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

October 26, 2016

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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RBI cancels Certificate of Registration of 7 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs). The Reserve Bank, in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Lipi Finstock Limited	P-41, Princip Street, 6 th Floor, Kolkata – 700072 (West Bengal)	B-14.02406	June 01, 2007	July 22, 2016
2	M/s BVM Finance Private Limited	Block No. 457, Village Chhatral, Taluka Kalol, District Mehsana – 382729 (North Guajrat)	01.00082	August 19, 2010	September 27, 2016
3	M/s Anupam Finlease (India) Limited	No. 36, SP Complex, II Floor, Walltax Road, Near Tirupali Bus Stand, Chennai - 600078	B-07.00179	March 18, 1998	September 27, 2016
4	M/s Annai Amar Finance Private Limited	No. 8, First Floor, Thiruvalluvar Street, Kamaraj Nagar, Pondicherry - 605013	07.00550	June 20, 2007	September 27, 2016
5	M/s LRN Finance Limited	Plaza Centre, GN Chetty Road, Shop No. 355 & 357, Chennai - 600034	B-07.00396	March 01, 2012	September 27, 2016
6	M/s Prraneta Industries Limited (Presently known as M/s Aadhaar Ventures India Limited)	4 th Floor, Office No. 4019, World Trade Centre, Ring Road, Surat – 390002 (Gujarat)	B.01.00465	May 03, 2004	September 27, 2016
7	M/s RFL International Limited	304, Akruti Complex, Near Stadium Six Road Circle, Navrangpura, Ahmedabad – 380009 (Gujarat)	01.00024	May 25, 2009	October 05, 2016

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-IA of the RBI Act, 1934.

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